

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SYSCHEM (INDIA) LTD.

Registered Office: Village Bargodam, Tehsil Kalka, Distt. Panchkula - 134112 (Haryana)

Corrigendum to the Public Announcement which appeared in this Newspaper on April 25, 2011.

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
1	Date of Publication of Public Announcement	Monday, April 25, 2011	Monday, April 25, 2011
2	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	Friday, May 20, 2011	Friday, May 20, 2011
3	Last date for announcement of Competitive Bid	Monday, May16, 2011	Monday, May16, 2011
4	Date by which Letter of Offer will be posted to the Shareholders.	Monday, June 06, 2011	Tuesday, August 02, 2011
5	Date of Opening of the Offer	Thursday, June 16, 2011	Thursday, August 04, 2011
6	Last date for revising the offer price/number of Shares	Friday, June 24, 2011	Thursday, August 11, 2011
7	Last Date for withdrawing acceptance from the Offer	Thursday, June 30, 2011	Thursday, August 18, 2011
8	Date of Closing of the Offer	Tuesday, July 05, 2011	Tuesday, August 23, 2011
9	Last date of communicating rejection/ acceptance and payment for Applications accepted will be dispatched	Wednesday, July 20, 2011	Wednesday, September 07, 2011

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

- The Last Date for revision of the offer price, where ever appearing should be read as August 11, 2011 in place of June 24, 2011.
- The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as August 18, 2011 in place of June 30, 2011.

Mr. Ranjan Jain S/o Sh. D.D. Jain H.No. 1701, Sector 33-D, Chandighr (UT), Mr. Kushal Pal Singh, S/o Sh. Sukh Pal Singh, H.No. 1226, Sector 33-C, Chandigarh (UT), Mr. Rajesh Gupta, S/o Sh. Triloki Nath, H.No. 5460/2, Modern Complex, Manimajra, Chandigarh, Board of Directors of M/s Allychem Laboratories Pvt Ltd having its registered office situated at SCO 290, 1st Floor, Sector 32-D, Opposite Nirman Theatre, Chandigarh (UT), Board of Directors of M/s Allychem Securities Pvt Ltd having its registered office situated at SCO 290, 1st Floor, Sector 32-D, Opposite Nirman Theatre, Chandigarh (UT) and Board of Directors of M/s Classic Securities Pvt Ltd having its registered office situated at 1K/19, First Floor, NIT, Faridabad (Haryana) alongwith Person Acting in Concert Mrs. Ruchika Jain resident of House No. 1701, Sector-33D, Chandigarh, (U.T) and Mr. Jagmohan Arora resident of House No. 1298, First Floor, Sector-37 B, Chandigarh accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of Acquirers & PACs



D & A Financial Services (P) Limited

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Place : New Delhi
Date : 02.08..2011

Contact Person: **Mr. Priyaranjan**